Sr. No. 03 Supp. List-02

## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

WP(Crl) No. 48/2019

Farooq Ahmed ...Petitioner(s)

Through: - Mr. Abhishek Wazir, Advocate

v/s

State and others ....Respondent

Through:-Mr. Vishal Bharti, Dy. A.G

## Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Adjourned at the request of learned counsel for the respondents as he has submitted that he does not possess the brief.

List on 14.05.2020 for arguments.

(PUNEET GUPTA) JUDGE

Jammu 12.05.2020 Tarun